

R.1
30.4.1993

OA 1614/91

K. K. Aggarwal
vs.
Union of India

Present : Applicant in person.

Shri H. K. Gangwani, counsel for the
respondents.

The applicant seeks permission to withdraw this
case unconditionally as he has already joined duty on
24.4.1993. Permission granted. The OA is dismissed
as withdrawn.

B.N. Dhondiyal
(B. N. Dhondiyal)
Member (A)